

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR MUNDARA ESTATE**  
**DEVELOPERS LIMITED**  
**OPERATING IN REAL ESTATE AT MUMBAI, MAHARASHTRA**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name- Mundara Estate Developers Limited CIN- U70102MH2011PLC212152
2.	Address of the registered office	7B 11 Happy Home Chs Ltd Cts 1195 168 Ramkr, Nehru Road, Ville Parle East Mumbai Mumbai City MH 400057 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Andheri (W) Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor not in operation
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending email to- cirp.medl@gmail.com along with signed NDA
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending email to- cirp.medl@gmail.com along with signed NDA
10.	Last date for receipt of expression of interest	13/09/2023

11.	Date of issue of provisional list of prospective resolution applicants	23/09/2023
12.	Last date for submission of objections to provisional list	27/09/2023
13.	Process email id to submit EOI	cirp.medl@gmail.com

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**Pinakin Shah**  
Registration Number- IBBI/IPA-002/IP-N00106/2017-18/10248  
Address- A/201, Siddhi Vinayak Towers, B/h DCP Office, Next to Kataria  
House, Off. S.G. Highway, Makaraba, Ahmedabad, Gujarat- 380051  
RP for Mundara Estarte Developers Limited

Date: 28/08/2023  
Place: Ahmedabad



